NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 59/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mrs. Alka Paresh Vora

V/s

M/s. Rhine Valley Leasing & Finance Ltd.

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	NAME Sushme Nagara A/W Kinyal Patel 6 Connerse Law	I for the Appellant	Luch Nagar
2. Aa ilb	Sholin Chivalwa HSA Advocates Respondent No. S	le Advocate	Phivalyal
3. AN	Mrs. Hamrata Pas 1/6 H/s Mulla a raigne Bhunt P advocatos for	intertalal. wo. Mula 7 Rom	attack,
4) Rd	r. Ms. NIKITA RE got on behalf o	HC 216 AAK NEW	

Order

Company Appeal No.59/58,59/NCLT/MB/MAH/2016

For R6 having sought time for filing reply in this case, R6 is at liberty to file the reply within 2 weeks hereof.

List this matter for hearing on 23.3.2017.

Sd/-B.S.V. PRAKASH KWMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)